

SHRI J. K. JAIN: Please ask him to sit down.

MR. CHAIRMAN: Mr. Advani, just a minute. (*Interruptions*). Any request that you make is put so.... (*Interruptions*) I shall tell you. You listen to me. Any request that you make is put so nicely and gently that I feel sometimes impelled to accept your suggestion. But that is how it has always been. But there are obstreperous methods of asking me and that I resent because gentleness carries you much farther with me than any amount of show of obduracy and contumacy and all that. That would not cut ice with me. And I have been accustomed to this kind of badgering in the past and I have never given in to it.

SHRI LAL K. ADVANI: Mr. Mody was making the same plea. We wanted you to stay on after 12 o'clock.

MR. CHAIRMAN: You want a discussion? (*Interruptions*) Please ask me. I will allow it if it is possible for me to do so. This is very simple.

SHRI LAL K. ADVANI: We would like you to stay on.

MR. CHAIRMAN: I will see. But yesterday I told you that I came with 102 temperature because I had an inoculation and I was having a very severe reaction...

SHRI PILOO MODY: We accept that. That is why I asked you, how you feel today, before even I started.

MR. CHAIRMAN: The only thing is that we have wasted seven minutes of this time which could have been accomplished in two minutes in my Chamber. What is the difficulty about it? You come over and talk to me.

SHRI LAL K. ADVANI: Our request is that we want to make the submission in the House. Yesterday, my colleague said the same thing. I see no reason why we should not be heard in the House.

MR. CHAIRMAN: Question No. 421.

SHRI ARVIND GANESH KULKARNI: Do you agree with it, Sir?

MR. CHAIRMAN: Question No. 421.

Aerodrome Rescue Vehicle

*421. DR. BHAI MAHAVIR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to news item which appeared in the 'Indian Express' dated 1st June, 1981 under the caption "Aerodrome rescue vehicle developed",

(b) if so, what are the details of the vehicle so developed by the Soviet Union, its quality and operation capacity; and

(c) whether the Soviet Union has agreed to provide know-how to India in this regard; if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) Though we have no first hand information on this, it transpires from the news item that the Aerodrome Rescue Vehicle developed by the Soviet Union is generally like a major Crash Fire Tender of 8000 litre water capacity and 1000 litres of foam generating compound.

(c) The question does not arise, as India has not made any approach to USSR in this regard so far.

DR. BHAI MAHAVIR: Sir, may I know whether the Government does not consider it to be one of the serious hazards which the air travel and the air traffic today involves that even when this news item appeared three or four months ago, the Government did not consider it advisable to find out from the Soviet Union the exact details of this particular rescue vehi-

ole since it may mean all the difference between life and death, destruction of so much property and saving property? Why is it that the Government did not take any pains to find out what it is about and whether it can serve our purpose also.

SHRI CHANDULAL CHANDRAKAR: Sir, the crash fire tenders presently used by the Civil Aviation Department meet the guidelines by and large as stipulated by the International Civil Aviation Organisation. At the same time, the details of the rescue vehicle reported to have been developed by the Soviet Union are not known either to the International Airports Authority of India or to the Civil Aviation Department. No literature, brochure, or any other relevant material has been received by either of them. This rescue vehicle developed by the Soviet Union appears to have a water capacity of 8000 litre and foam capacity of 1000 litres. The International Airports Authority has crash fire tenders which can carry 7,000 litres of water and 650 litres of foam making compound. The Civil Aviation Department has crash fire tenders having water capacity of 3600 to 6500 litres and foam capacity upto 800 litres.

DR. BHAI MAHAVIR: Sir, the hon. Minister has not answered what I have asked. He has answered what I have not asked. My question was whether the Government considers it a fact or not that air travel today is fraught with so many risks and so much loss of aircraft also is involved because of the various technicalities and failures of various mechanical devices. Why is it that the Government has not contacted the Soviet Union to find out the details of this particular vehicle? They say, we have no information and the International Airports Authority does not have any information. Do you consider it something of a loss to inquire from them what it is about and what can do for us, if at all?

SHRI CHANDULAL CHANDRAKAR: Sir, the hon. Member must un-

derstand that the vehicle, the Soviet Union have invented compares very favourably with what we already have. At the same time, information we get later on on this vehicle will be examined.

MR. CHAIRMAN: All that he wants to know is will you consider having a look at these vehicles.

SHRI CHANDULAL CHANDRAKAR: I do not think it will be necessary because whatever our safety requirements are, we will be able to fulfil them with the equipment we have. We are able to fulfil them. (*Interruptions*).

DR. BHAI MAHAVIR: Sir, he says that it compares favourably with what we have.

MR. CHAIRMAN: Dr. Bhai Mahavir, I have your answer. (*Interruptions*).

SHRI CHANDULAL CHANDRAKAR: Dr. Bhai Mahavir should know that we have enough crash fire tenders and their capacity compares well, with what we have learnt about the Russian Vehicles from Newspapers, because they carry 8,000 litres and we have fire tenders which carry 7,000 litres and also have foam capacity upto 800 litres compared to the 1000 litres capacity of the Russian vehicle.

MR. CHAIRMAN: That is all right.

DR. BHAI MAHAVIR: The point is..

SHRI RAMAKRISHNA HEGDE: What kind of Ministers we have?

MR. CHAIRMAN: The point is that the hon. Minister thinks that what we have is almost as good as this thing.

SHRI PILOO MODY: Without knowing how good this is.
(*Interruptions*)

DR. BHAI MAHAVIR: Sir, my second supplementary. (*Interruptions*).

SHRI PILOO MODY: Mr. Chairman, Sir, the Member is entitled to a second supplementary.

MR. CHAIRMAN: Thank you very much for informing me about the obvious. (Interruptions).

SHRI J. K. JAIN: Sir, what does he think of himself? Who is he? Why does he butt in? Is he your broker? (Interruptions).

MR. CHAIRMAN: I do not know why you should use such terms, Mr. Jain?

SHRI J. K. JAIN: He was† yesterday. He 21 times like a school boy. (Interruptions).

SHRI PILOO MODY: I would like you to describe the difference between †and† (Interruptions).

MR. CHAIRMAN: Order, please.

SHRI PILOO MODY: I amend of to†. (Interruptions).

SHRI J. K. JAIN: We will not allow you today.

SHRI SITARAM KESRI: Mr. Chairman, Sir. He has used the word†. I think it is not a parliamentary word.

MR. CHAIRMAN: I will decide this a few minutes later when I have consulted the dictionary, and see whether the words....

SHRI PILOO MODY: Don't forget the word also; whether that is there or not.

SHRI NAGESHWAR PRASAD SHAHI: He takes Coca Cola.

डा० भाई महावीर : श्रीमन्, मैंने मंत्री जी से यह प्रश्न किया था कि सोवियत संघ के संबंध में जो यह खबर छपी थी कि उन्होंने एक एंग्रेडोम रेस्क्यू वाइकल बनाया है और

यह खबर पहली जून के समाचार-पत्र में छपी थी और इस के छपे, जून से लेकर अक्टूबर तक, साढ़े तीन महीने हो चुके हैं, क्या भारत सरकार को इस बीच में इस औचित्य पर विचार करने का अवसर मिला है या नहीं कि वहां से जानकारी प्राप्त की जाये कि क्रेष फायर टेन्डर में पहले के जो प्रबन्ध थे, क्या उन में कोई सुधार किया गया है ? मैं समझता हूं कि मंत्री जी इस बात को मानेंगे कि जैसी व्यवस्था हमारे पास है वैसी ही व्यवस्था सोवियत संघ के पास पहले से ही है, लेकिन फिर भी उन्होंने कोई नया तरीका निकाला है और उस की खबर समाचार-पत्रों में छपी है । अवश्य ही इसमें कुछ सुधार किया गया होगा । ऐसी स्थिति में क्या आप कम से कम इस बात की कोशिश करेंगे कि सोवियत संघ से इस बात का पता लगाया जाए कि उन्होंने इस में क्या सुधार किया है ? आप जानते हैं कि सोवियत संघ के साथ हमारे अच्छे संबंध हैं और उनसे शायद जानकारी प्राप्त करके हम कुछ लाभ उठा सके ।

श्री चन्डूलाल चन्दाकर : श्रीमन्, माननीय सदस्य महोदय ने यह पूछा कि क्या इस की जानकारी प्राप्त करने की आवश्यकता को सरकार समझेगी ? हम समझते हैं कि इस की आवश्यकता अगर महसूस हुई कि उस से बहुत ज्यादा फायदा है तो निश्चित रूप से हम इस की आवश्यकता महसूस करेंगे और उस को देखने और मिलाने का प्रयत्न करेंगे ।

SHRI SANKAR PRASAD MITRA: Is the Government making enquiries of the Soviet Union....

MR. CHAIRMAN: That he has answered just now. I think we can go on to the next question No. 422. That will be a rescue vehicle for the House.

†Expunged as ordered by the Chir.